

F. No. J-11/2/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 16th March, 2020


ORDER

The President is pleased to accept the resignations of four Advocates mentioned at serial Number 1 to 4 in table 'A' below with effect from the **date of this Order** and to delete the name of Advocate at serial number 5 in the same table due to his death on **24.01.2020**, who all figure as panel counsel in various categories for various courts as mentioned under column-III in the table 'A' below, consequently, their names occurring in various orders of this Department as mentioned under column-IV in the same table, stand deleted:

Table 'A'

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of the concerned order
I	II	III	IV
1.	Ms. Nandita Bharti	Central Govt. Counsel for Allahabad High Court, Lucknow Bench	No. 36(1)/2015-Judl. dated 09.04.2015 read with No. J-11017/20/2017-Judicial dated 09.04.2018
2.	Raju Vishwambhar Koparde	Addl. Standing Govt. Counsel for District & Subordinate Courts, Sangli (Maharashtra)	No. J-11017/21/2018-Judicial (Part-1) dated 26.02.2019
3.	Debanshu Ghorai	Junior Counsel for the High Court of Calcutta at Kolkata for conducting Income Tax litigation	J-11017/26/2018-Judicial (Part-1) dated 18.02.2019
4.	Pradipta Kumar Nayak	Additional Standing Govt. Counsel for District & Subordinate Courts, Jagatsinghpur (Odisha)	J-11015/8/2016-Judicial dated 16.05.2016 read with No. J-11017/2/2019-Judicial (Part-4) dated 09.03.2019
5.	Late K. Keshavan Kutty	Addl. Central Govt. Standing Counsel for CAT, Ernakulam Bench	J-11017/15/2018-Judicial dated 24.08.2018

2. Hindi version of this order will follow.

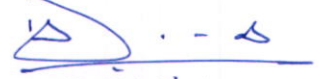

(S. R. Mishra)
Additional Secretary

F. No. J-11/2/2018-Judicial

Dated: 16.03.2020

Copy for information to:

1. OSD to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat at Mumbai and Kolkata.
3. Shri Shashi Prakash Singh, ASGI, Allahabad High Court.
4. Shri Surya Bhan Pandey, Asst. SGI for the Allahabad High Court, Lucknow Bench.
5. Shri N. Anil Kumar, Sr. CGSC, 2nd Floor, Erica Towers, St. Vincent Road, Ernakulam-682018.
6. Shri Anand Venkatesh Deshpande, SGC, R/o Shrinidhi, Spurti Chowk, Govt. Colony, Vishrambag, Sangli-416415, Tal. Miraj, Dist. Sangli, Maharashtra.
7. Shri Lingaraj Mohanty, SGC, R/o At-Akhunsahi, PO/Dist. Jagatsinghpur, Orissa.
8. The four Advocates mentioned in the table above.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
10. Hindi Section, Department of Legal Affairs, for translation of this order.
11. Guard File with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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